

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:580

ANSWERED ON:25.02.2010

TRAIN ACCIDENTS IN U.P.

Singh Shri Radha Mohan;Singh Smt. Meena

Will the Minister of RAILWAYS be pleased to state:

(a) whether in January, 2010 Gorakhdham Express collided with Prayag Raj Express from behind near Panki railway station near Kanpur on Delhi-Howrah railway route while the second accident took place at Bhopal Station near Etawah (UP) when Delhi-Sitamardi Lichchavi Express collided with Magadh Express and the third when Saryu Express hit a trolley on Allahabad-Faizabad route;

(b) if so, the details of number of people killed/injured in these three accidents alongwith the amount of compensation given to the dependents of deceased;

(c) whether any inquiry has been ordered into these accidents;

(d) if so, the outcome thereof; and

(e) the steps being taken to prevent such accidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 580 BY SHRI RADHA MOHAN SINGH AND SHRIMATI MEENA SINGH TO BE ANSWERED IN LOK SABHA ON 25-02-2010 REGARDING TRAIN ACCIDENTS IN U.P.

(a): Yes, Madam. On 02-01-2010 at 08.46 hrs., train number 2556 Gorakhdham Express collided in rear of train number 2418 Prayagraj Express which was standing at Panki Home Signal between Bhaupur and Panki stations of Tundla - Kanpur section of Allahabad Division of North Central Railway. The second accident on 02-01-2010 took place at 08.05 hrs. when train number 4006 Delhi - Sitamarhi Lichchavi Express collided in rear of train number 2402 Magadh Express between Sarai Bhopat and Etawah stations of Tundla- Kanpur section of Allahabad Division of North Central Railway. The third incident on 02-01-2010 took place at 08.25 hrs. between Faizabad and Allahabad section when the engine of 4126 Saryu Express struck against a tractor trolley between Vishwanathganj and Mauaima stations of Lucknow Division of Northern Railway.

(b): In the first two accidents, 12 passengers lost their lives and 49 passengers suffered injuries. Compensation is payable only after a claim is filed before the Railway Claims Tribunal (RCT) and a decree is awarded by the Tribunal. Till date, the RCT have not given any decree for compensation to be paid by the Railways. In third incident, no person was killed or injured.

(c) to (e): The case of Collision of Gorakhdham Express with Prayagraj Express is being enquired into by Commissioner of Railway Safety, North Eastern Circle. The Final Report of Commissioner of Railway Safety, North Eastern Circle is awaited. Action would be taken against the officials responsible for this accident after receipt of the Report of Commissioner of Railway Safety. The other two accidents are being enquired into by the Departmental Committees. In the case of the Collision of Lichchavi Express and Magadh Express, the staff prima facie found responsible have placed under suspension and enquiry has been initiated against them.

Following steps are being taken to prevent such accidents in future:

(i) Timely replacement of over aged signaling assets.

(ii) Provision of track circuiting of station yards.

(iii) Provision of Axle Counter for Block Proving.

(iv) Provision of Light Emitting Diode (LED) signals.

(v) Provision of interlocking of gate signals.

(vi) Provision of means of communication to level crossing gates.

(vii) Pilot project for Train Protection and Warning Device (TPWD) and Anti Collision Device (ACD).

(viii) Review of Instructions on train running during fog.